

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 13

C.P. (IB)/1410(MB)2020

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **25.04.2024**

NAME OF THE PARTIES : **Santosh Kumar Sole Proprietor of M/s.**

**Kanishka Enterprises**

**VS**

**Gammon India Limited**

**For OC** : Adv. Pankaj Jain and Adv. Sarthak Dugar

**For CD** : None Present

**Section 9 of IBC**

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**ORDER**

1.This is a transferred matter from Court II.

2.Counsel for OC submits that he has already filed an amendment application. The matter already stands over to 30.04.2024, hence **list on 30.04.2024 for further consideration.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**